

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-206/2013/12353/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Suchandra Bhattacharjee,  
Principal Judge, Family Court,  
Dhubri.

Dated Guwahati, the <sup>nd</sup> 22 December, 2023.

Sub:- **Civil Vacation, Casual leave, Restricted holiday alongwith station leave permission.**

Ref:- Your letter No. FC.XII-3/2023/1274/E dated 04.10.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail **Winter Vacation from 23.12.2023 to 31.12.2023, alongwith casual leave on 21.12.2023 and 02.01.2024 and restricted holiday on 22.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 20.12.2023 till the morning of 03.01.2024.** The Counsellor, Family Court, Dhubri, in his absence, the Chief Judicial Magistrate, Dhubri and in his absence the in charge CJM will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-206/2013/12354-12356/A, dated , 22-12-23**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Chief Judicial Magistrate, Dhubri.
- ✓ 3. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**